

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.221-IA/570(AHM)2024
in
C.P.(IB)/135(AHM)2021

Proceedings under Section 10 IBC

IN THE MATTER OF:

Eternal Motors Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhandawala, Adv.
For the Respondent :

ORDER

This is a 2nd progress report which is filed by the Liquidator. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/570(AHM)2024** stands disposed of.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)